

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

REVIEW APPLICATION NO. 2/97.

IN

ORIGINAL APPLICATION NO. 1040/94

DATE OF ORDER : 20-12-1996

Between :-

The Regional Director,  
Employees' State Insurance Corpn.  
Hill Fort Rd, Hyderabad.

... Applicant/Respondent

And

Mullapudi Rama Krishna

... Respondent/Applicant

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Counsel for the Applicant : Shri N.R.Devaraj, Sr.CGSC

Counsel for the Respondent : Shri B.S.Rahi

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)



(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

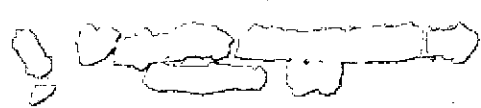
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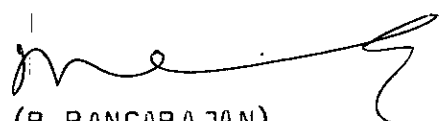


(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

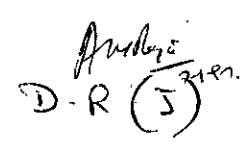
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The Original Application was disposed of following the Judgement in OA 1037/94. The Review Application 91/96 ~~has been~~ filed in OA 1037/94 has been dismissed today. The contentions raised in this R.A. for reviewing the judgement in this OA is also on the same lines as was contended in RA 91/96 in OA 1037/94. For reasons stated in RA 91/96 in OA 1037/94, this R.A. is also liable to be dismissed. Accordingly it is dismissed. No costs.



  
(R.RANGARAJAN)  
Member (A)

Dated: 20th December, 1996.  
Dictated in Open Court.

  
D-R (J)

avl/

21/1/97  
TYPING

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:  
M(J)

DATED:

20/12/96

ORDER/JUDGEMENT

R.A./C.P.M.S. No. 2187

in  
O.A. NO. 1040/94

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

Se.  
21/1/97

II COURT

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
वैधानिक/DESPATCH

1-9 JAN 1997

हैदराबाद न्यायपीठ  
HYDERABAD BENCH